

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 106

CP. No. 217/241-242/PB/2018

IN THE MATTER OF:

Sanjay Aggarwal

....Petitioner

Vs.

Celebration City Projects Pvt. Ltd.

.... Respondents

Order under Section 241-242 of the Companies Act

Order delivered on 22.03.2021

Coram:

SHRI B.S.V. PRAKASH KUMAR

HON'BLE PRESIDENT

SH. HEMANT KUMAR SARANGI

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner(s):-

-

For the Intervener

Mr Sumant Batra, Ms Isha Bhalla &

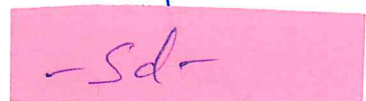
Ms. Niharika Sharma, Advs. for

Intervener

Mr. Jay Mohan, Adv.

ORDER

List with CP No. (IB)-740(PB)/2018 on 12.04.2021.



(B.S.V PRAKASH KUMAR)
PRESIDENT



(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)